

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 279**  
**13(ND)2010**

**IN THE MATTER OF:**

**Sh. Kapoorchand A. Sanghvi & Ors. ... Applicant/Petitioner**

**Versus**

**M/s. TI Steels Pvt. Ltd. & Ors. ... Respondent**

**Under Section: 397-398**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

None

**ORDER**

Renotify on 8<sup>th</sup> September 2021.

  
**(T.S.Singh)**  
**Court Officer**